

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:5017

ANSWERED ON:07.05.2012

VIOLATION OF ENVIRONMENTAL NORMS

Baitha Shri Kameshwar ;Hazari Shri Maheshwar ;Upadhyay Seema;Verma Smt. Usha

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether drilling is being done in Coastal Regulatory Zone area at Ankaleshwar in Gujarat by some companies without environmental clearance;
- (b) if so, the details thereof; and
- (c) the action taken by the Government against those companies?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a)&(b)As per the information provided by the Forests and Environment Department, Government of Gujarat, no representation / complaint has been received about illegal drilling in Coastal Regulation Zone area at Ankleshwar in Gujarat.

(c) Does not arise in view of the reply to part (a) and (b) above.